

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 7478/2019

K. ANJINAPPA

Appellant(s)

VERSUS

K.C. KRISHNA REDDY & ANR.

Respondent(s)

Date : 13-12-2021 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH  
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Appellant(s) Mr. Goli Ramakrishna, Adv.  
Mr. Sumanth Nookala, AOR

For Respondent(s) Mr. Shishir Pinaki, Adv.  
Mr. D. Mahesh Babu, AOR

Mr. Manan Kumar Mishra, Sr. Adv.  
Mr. Ardhendumauli Kumar Prasad, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard Mr. Goli Ramakrishna, learned counsel appearing for the petitioner, Mr. Shishir Pinaki, learned counsel appearing for the respondents and Mr. Manan Kumar Mishra/Mr. Ardhendumauli Kumar Prasad, learned Senior Counsel/Counsel appearing for the Bar Council of India.

Arguments concluded.

Order reserved.

Put up for Order(s) on 17.12.2021.

(R. NATARAJAN)  
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)  
BRANCH OFFICER